GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4409

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

IPS PROBATIONERS FOR ODISHA

4409. SHRIMATI MANJULATA MANDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government would allocate more number of Indian Police Service(IPS) probationers to the State of Odisha in the next 7/8 years as compared to the allocation made in the previous years, considering the severe shortage of IPS officers in the Odisha cadre under the promotion quota and direct recruit quota; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): Every cadre has its sanctioned strength for Indian Police Service

(IPS) . The vacancies in the service are caused due to factors such as retirement, resignation, death, removal from service etc. resulting into deficit in the cadre. Accordingly, each cadre demands its requirement of IPS officers every year. Allocation of IPS officers, recruited through Civil Service Examination, is made to all the cadres keeping in view the demand and deficit weight of IPS officers in all the cadres annually.

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